

# H. I. T. FLAT DWELLERS ASSOCIATION

OA-140/2025/EZ

REGD. NO. S/45698 (Presently Regd. No. SO 045698)

Regd. Office : HIT QUARTER, TYPE-III, BLOCK-E, FLAT NO.-3  
DUMURJALA, HOWRAH - 711 104

REF. : HITFDA-01(2024-25)/  
DATE: 11-01-2025

Date .....

The Honorable Chief Minister,  
Govt. of West Bengal,  
Nabanna Bhaban,  
Sibpur,  
HOWRAH - 711 102

## FOR HER PERSONAL ATTENTION PLEASE

Respected Madam,

Reg. : The most important "Ichapur Drainage Canal" ( double-barrel ) being the only waste-water outlet left un-cleaned & clogged with huge sludge since decades causing rapid back-flow of hazardous drain-water & effluents from Sewerage-water in entire HRBC Housing Estate & adjoining Residential areas at Ichapur, Dumurjala, Howrah for about last 35 years.

We the re-habilitated evictees of aound 8000 people from Shibpur, Howrah – 2 had to sacrifice our ancestral Lands & Properties for construction of 2<sup>nd</sup> Hoogly River Bridge & its feeder Roads. We on the basis of repeated offers (verbally & with model-demonstration) by the then concerned Authorities that better living with all possible amenities & better life style was set to provide in HRBC Housing Estate, Dumurjala. We honored the proposal for construction of 2<sup>nd</sup> Hoogly River Bridge for the sake of national interest. Hence, on the date of eviction we were re-habilitated in 1542 Flats in 124 Block-buildings each of four storied at HIT Quarter in HRBC Housing Estate, Dumurjala under the supervision of Howrah Improvement Trust in 1980s against on spot Hire-purchase Agreement with monthly installments for 40 years but Registration & Mutation were kept pending till date, even Municipal service for the entire HRBC Housing Estate also was not provided officially till date, thus we the vast section of people are suffering for last 40 years. Hence, Registration & Mutation of the Flats are very much essential. We, since then have been treated as Refugee /2<sup>nd</sup> class citizen though we are regular voters. Thus our great sacrifice has been continuing to be abused.

We on-behalf of HIT Flat Dwellers Association/Howrah-711104 from HRBC Housing Estate & Lake View Housing Society, B 1, Drainage Canal Road, Howrah-711 104, Dream Land Housing Society, B1, Drainage Canal Road, Howrah -711104, Vivekananda Abasan, Howrah – 711 101 & all the surrounding local Residents estimated to be around 30,000 people are to draw your personal attention on this hazardous drain water issue continuing since more than 35 years due to chocked Drainage-canal as well as due to faulty networks of internal Drainage system. The combined effluents of Drain-water & Sewerage-water including Rain-water flooded with Garbage from near by Vats is collectively falling at the Drainage-canal as being the only outlet for a vast area of 3 kms. radius consisting of 5 (five) Howrah Municipal Wards. On the basis of facts we are surprised that how the scientific parameters are maintained for "Ganga Action Plan (GAP)" to protect from pollution (photographs of over-flooded Drain-water & over-flooded Vats are attached) !! We twice have narrated everything to "SORASORI MUKHYOMANTRI PORTAL" on 16-03-2024 & on 28-05-2024 & simultaneously we approached most of the under-mentioned & concerned Authorities also but no appreciable result is found till date.

- 1) Huge sludge deposited in the Drainage Canal (double-barrel) became solidified & stagnant that has been left year after year. As a result huge discharge of polluted effluents coming down from the vast areas, which back-flows from drainage-canal due to sludge blockade. Thus the entire effluents over-flows continuously & enters into our Ground-Floor Rooms including underground Drinking- water Reservoirs in HRBC Housing Estate & surrounding areas. Consequently, Ground-floor rooms & underground Drinking-water Reservoirs often flooded with polluted sewerage-effluents repeatedly. It has been observed that the effluents are highly toxic & hazardous with obnoxious smell which corrodes & irritates our skin, moreover Road side saplings (small plants) also die in its contact, so radiation/emission of high risk gasses are evitable. Hence, we would invite attention of WBPCB to monitor the level of pollutants in waste-water as well as Ambient & Fugitive Air quality may please be studied in these area to assess the precautionary measures to save us from health-hazard.

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NOTED  
Received: 01/01/2025  
Date: 05/04/2025

- 2) Thus daily-life of all the effected marooned people becomes paralyzed & most of our children become sick. Even hospitalization of serious patients becomes impossible due to stagnant waist-deep hazardous sewerage-water, even the Ambulances / Vehicles can not ply.
- 3) Continuous inaction & reluctant attitude of the concerned administrative authorities like HIT (KMDA)/ Howrah, HMC/Howrah & HRBC/Kolkata since last 40 years is very insulting & is contrary to Govt. Policy. We are compelled to mention once again that we the HIT Flat dwellers sacrificed our ancestral Lands & Properties for National interest for construction of 2<sup>nd</sup> Hoogly River Bridge moreover, Nabanna Bhaban the main administrative building for Govt. of West Bengal is also situated in it.

Hence, we once again would request the concerned authorities to resolve the issues immediately. To tackle the huge rush of drain-water; we suggest that if nearby all the similar High Drains can be inter-connected to disperse the poisonous waste-water. Meanwhile, we would appeal to you to arrange a joint meeting with all the concerned dignitaries in this context at your convenience please.

Thanking you,

Yours faithfully,  
FOR HIT FLAT DWELLERS' ASSOCIATION

M-9874137090

H.I.T FLAT DWELLERS ASSOCIATION

ENCLO. : As above.

*Debasanjyoti Sen*  
Secretary

- CC to :
- 1) The Secretary, Irrigation & Waterways Dept., Govt. of West Bengal, Jalasampad Bhawan, 1<sup>st</sup> Floor, DF Block, Sector - 1, Bidhannagar, Kolkata - 700 091 for his/her information & needful action with request for reply please.
  - 2) The Chief Engineer, Irrigation & Waterways Dept., Govt. of West Bengal, Jalasampad Bhawan, 1<sup>st</sup> Floor, DF Block, Sector - 1, Bidhannagar, Kolkata - 700 091 for his information & needful action with request for reply please.
  - 3) The Registrar, National Green Tribunal, Eastern Zone, Finance Centre, 3<sup>rd</sup> Floor, Block III B, New Town, KOLKATA - 700 157 for his information & needful action with request for a solution & reply please.
  - 4) The Chief Engineer, Sewerage Drainage & Solid Waste Management Section, 5 th Floor, C J - 164, 2<sup>nd</sup> avenue, DJ - Block, Sector - II, Bidhan Nagar, KOLKATA - 700 091 for his information & needful action with request for a solution & reply please.
  - 5) The Secretary, KMDA, Unnayan Bhawan, Salt Lake for her information & needful action with request for reply please.
  - 6) The Chief Engineer, GAP Sector, KMDA, Unnayan Bhawan, Salt Lake for his information & needful action with request for reply please.
  - 7) The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhawan, Bldg. No.10A, Block-LA, Sector - III, Bidhan Nagar, Kolkata - 700 098 for his information & needful action with request for investigation on the level of pollution with remedial measures & reply please.
  - 8) The O S D & Ex-Officio, Sr. Deputy Secretary, KMDA (HIT Wing), Block - DJ, Salt Lake for his/her information & needful action with request for reply please.
  - 9) The Chief Executive Officer, KMDA (HIT Wing), Block - DJ, Sector - II, Salt Lake for his information & needful action with request for reply please.
  - 10) The Secretary, Hoogly River Bridge Commissioners, H82J+JMJ, Munshi Prem Chand Sarani, Hastings, Kolkata - 700 021 for his information & needful action with request for reply please.
  - 11) The District Magistrate, Office of the DM, H8JQ+727, Church Road, Howrah - 711 101 for her information & needful action with request for reply please.
  - 12) Mr. Sujoy Chakraborty (BOA), Chairman, HMC, Howrah for his information & needful action with request for reply please.
  - 13) The Commissioner, Howrah Municipal Corpn, Howrah for her information & needful action with request for reply please.
  - 14) The Executive Engineer(S&D), HMC, Howrah for his information & needful action with request for reply please.
  - 15) Mr. Debansu Das, Vice-chairman (BOA), HMC, Howrah for his information & needful action with request for reply please.



**LIFE**  
Lifestyle for  
Environment

## WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)

PG Cell and ANA&T Cell, Mani Square, 8th floor

Block / Space-8IT on Western Side.

164/1, Maniktala Main Road, Kolkata-700054

Ph.: 033-2202 3130 Website: www.wbpcb.gov.in

Complain Docket No. PCB10272

Memo No. :

-PG/LD/03/2025

Dated: 11-02-2025

To  
The Commissioner of the Municipal Corporation  
Howrah Municipal Corporation  
4, Mahatma Gandhi Rd,  
Howrah Railway Station,  
Kadam Tala,  
Howrah - 711101.

**Sub:** Complaint regarding creation of nuisance due to water logging issue located at HRBC Housing Estate, Lake View Housing Society & Dream Land Housing Society, B1, Drainage Canal Road, Ichapur, Dumurjala, Block Municipality/ward -Howrah Municipal Corporation, Dist- Howrah, Pin -711101.

Sir Madam,

Enclosed please find herewith a complaint received by the State Board from ~~H.I.T Flat Dwellers Association~~ through letter by post regarding creation of nuisance due to water logging issue located at HRBC Housing Estate, Lake View Housing Society & Dream Land Housing Society, B1, Drainage Canal Road, Ichapur, Dumurjala, Block/Municipality/ward -Howrah Municipal Corporation, Dist:Howrah, Pin -711101.

In view of the above, I am directed to request your good office to look into the issue raised by the complainant H.I.T Flat Dwellers Association which needs to be duly addressed from your end and if the complaint is found to be true & correct, an **Action Taken Report (ATR)** may kindly be sent to the State Board & to the Complainant at an early date.

Yours faithfully,

Encl: As Stated

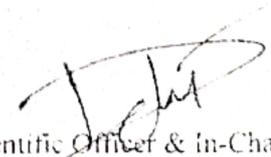
Sd/-  
Senior Scientific Officer & In-Charge  
Public Grievance Cell

Memo No. 299 (1) -PG/LD/03/2025

Dated:11-02-2025

Copy forwarded for information to: -

1. H.I.T Flat Dwellers Association, HIT Quarter, Type - III, Block - E, Flat No. - 3, Dumurjala, Dist: Howrah, Pin: 711104.
2. The Environmental Engineer & In- Charge, Howrah Regional Office, Minority Bhawan, 5th Floor, 12, Biplabi Kanailal Bhattacharya Sarani, Alipore, Kolkata-700027.

  
Senior Scientific Officer & In-Charge  
Public Grievance Cell





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